

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



ORIGINAL APPLICATION NO. 745/2023
(I.A. NO.503/2024, I.A. NO.431/2024)

MAMTA SHARMA

...APPLICANT

Versus

GRAM PANCHAYAT ARRANA & ORS.

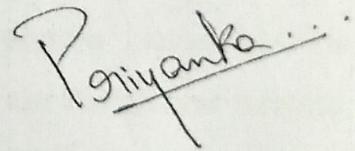
...RESPONDENT

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THROUGH



Date: 04.07.2025
Place: New Delhi

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IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI
ORIGINAL APPLICATION 745 OF 2023

IN THE MATTER OF:

MAMTA SHARMA

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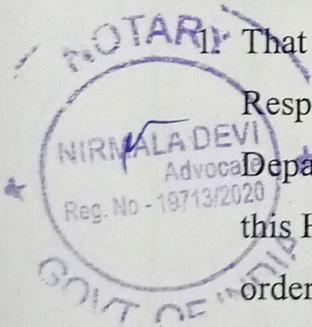
...RESPONDENTS

WRITTEN SUBMISSIONS ON BEHALF OF ADDITIONAL CHIEF
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ALONG WITH THE SUPPORTING AFFIDAVIT.

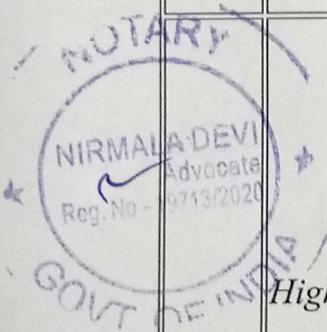
MOST RESPECTFULLY SHOWETH:

1. That the present written submission is respectfully filed on behalf of Respondent No. 7—the Additional Chief Secretary, Panchayati Raj Department, Government of Uttar Pradesh—with the sole object of apprising this Hon'ble Tribunal of the manner in which every direction contained in its orders dated **02 January 2024, 15 January 2025, and 18 March 2025** has been implemented, and of placing on record the present factual position regarding solid- and liquid-waste management in **Gram Panchayat Arrana, Tehsil Khair, District Aligarh:**

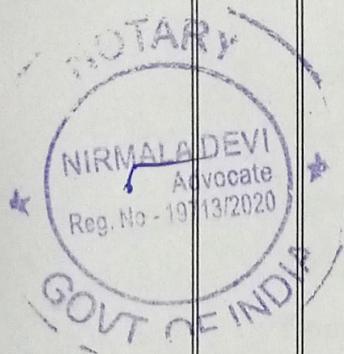
3. That the door-to-door survey completed on **15 April 2025** records **2,067** in **413**. These houses lie in three habitations described in every earlier affidavit in precisely the same words:



| Serial No. | Habitation (wording unchanged) | Houses | Residents | Daily grey-water (litre) | Daily black-water (litre) | Present route of disposal (wording unchanged) |
|------------|---|--------|-----------|--------------------------|---------------------------|--|
| 1 | Gata No. 38 | 22 | 131 | 5 764 | 39.3 | Grey-water flows through the <i>three-cell filter chamber</i> with manual chlorine dosing and then into the pond. Black-water flows into a <i>4.8mtr leach-pit</i> constructed on 12 December 2023. |
| 2 | High-rise houses abutting State Highway NH-334D | 128 | 640 | 28 160 | 192 | Grey-water flows in a temporary earthen drain running parallel to the highway. Black-water flows into six <i>community soak-pits</i> completed on 22 December 2023. The National Highways Authority of India widening project, commenced on 21 March 2025, will replace the earthen drain with a |



| Serial No. | Habitation (wording unchanged) | Houses | Residents | Daily grey-water (litre) | Daily black-water (litre) | Present route of disposal (wording unchanged) |
|------------|--|--------|-----------|--------------------------|---------------------------|--|
| | | | | | | concrete drain; the approved cross-section drawing issued by the Authority on 04 May 2025 confirms this connection. |
| 3 | <i>Remaining houses on the low-lying side of the village</i> | 263 | 1 296 | 57 024 | 388 | Grey-water reaches the pond by natural ground slope. Forty-one <i>modified soak-pits</i> have been sanctioned to receive and percolate the black-water of these two hundred and sixty-three houses. Twenty-six soak-pits were completed between 10 April 2025 and 30 June 2025. Fifteen soak-pits are under excavation and will be finished on or before 31 August 2025. |



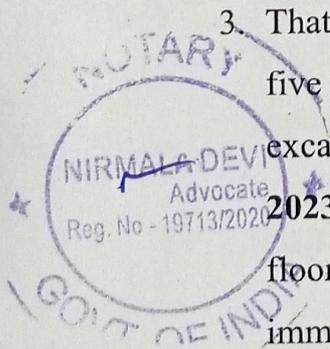
| Serial No. | Habitation (wording unchanged) | Houses | Residents | Daily grey-water (litre) | Daily black-water (litre) | Present route of disposal (wording unchanged) |
|------------|--------------------------------|--------|-----------|--------------------------|---------------------------|---|
| | Total | 413 | 2 067 | 90 948 | 620 | — |

Copy of the population and house-count certificates (Census 2011 extract and April 2025 survey) is annexed herewith as **ANNEXURE - 1**.

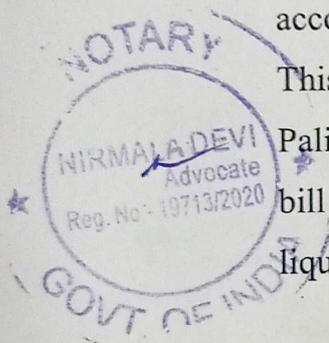
III. SOLID-WASTE MANAGEMENT

3. That a brick-masonry **Resource Recovery Centre** measuring six metres by five metres now anchors the village's solid-waste system. Its foundation was excavated on **10 December 2023**. Roof sheets were fixed on **23 December 2023**, and a plain-cement-concrete floor was cast on **28 December 2023**. The floor has a gentle slope so that wash-water drains into a soak-away pit located immediately behind the shed.

4. That door-to-door collection is carried out by an **electric rickshaw** supplied on **15 January 2024** under Government-e-Marketplace contract **GEM/2024/B/4578123**. A **1.2 kilowatt rooftop solar panel** was installed on **05 February 2024** with Fifteenth Finance Commission funds, and it recharges the battery each night. The recorded log-book along with Photographs of the Resource Recovery Centre, electric rickshaw, compost pits and community dust-bins are annexed herewith as **ANNEXURE - 2**.



5. That each morning approximately **176 kilograms** of mixed waste are unloaded onto a tarpaulin and sorted by hand into three streams. The **organic fraction** averages **108 kilograms** per day and is shovelled into three masonry pits that each measure two metres square. Workers turn the pits fortnightly, and the material becomes mature compost within sixty days for use on community greenery. The **recyclable fraction** is about **68 kilograms** per day. These plastics, metals and glass items are weighed and stacked until Friday, when they are sold to the registered dealer *Aligarh Recyclers* at the tariff already on record. Sale proceeds are deposited in the Gram Panchayat account. The remaining **residual fraction** is roughly **2 kilograms** per day. This residue is sealed in a high-density polyethylene drum, and the Nagar Palika's authorised vendor removes it once a month, issuing a numbered way-bill for each lift. Copy of the waste-generation calculation sheets (solid and liquid) is annexed herewith as **ANNEXURE - 3**.

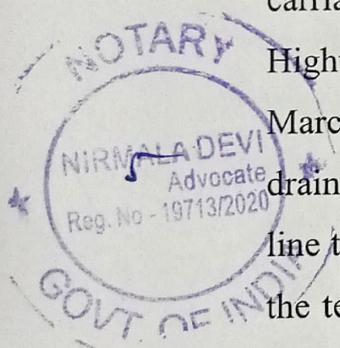


IV. LIQUID-WASTE MANAGEMENT

6. That a single, continuous chain of works now governs the handling of every drop of wastewater generated in Gram Panchayat Arrana. At the head of the system stands the **three-cell filter chamber** (internal size two-point-four metre by one-point-two metre) constructed on 10 January 2024. Incoming grey-water first strikes a mild-steel screen whose bars are spaced ten millimetre apart; heavier solids settle in Cell One, then the flow passes beneath a baffle into Cell Two where a graded bed of broken stone, coarse sand and charcoal strips out remaining turbidity. Finally, in Cell Three, the sanitation worker doses the clarified flow each morning with ten gram of

bleaching powder for every one-thousand litre estimated volume before the water issues, fully disinfected, toward the village pond on Plot No. 38.

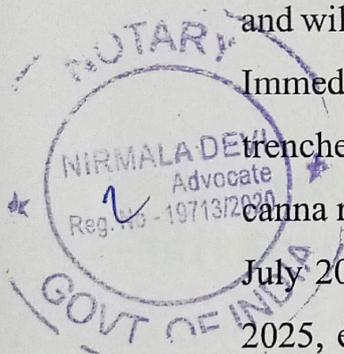
7. That the Black-water generated by the **twenty-two houses in the Plot No. 38 hamlet** falls directly into a **circular brick-lined leach-pit** one metre in diameter and four-point-eight metre deep, completed on 12 December 2023. Farther north, the **one-hundred-twenty-eight houses along State Highway NH-334D** discharge their black-water to **six community soak-pits** (one-metre diameter, one-and-a-half-metre deep) finished on 22 December 2023, while their grey-water is presently carried in an earthen drain aligned with the carriageway. That earthen channel is only an interim measure: the National Highways Authority of India, in its widening project that commenced on 21 March 2025, is already casting a six-hundred-millimetre-square concrete side-drain; the Authority's drawing approved on 04 May 2025 shows the village line tying in at chainage kilometre 13 + 250 through a flap gate, after which the temporary ditch will be abandoned. Until the concrete drain is live, the Gram Panchayat desilts the earthen alignment on the first and fifteenth of every month and pours forty-four litre of five-per-cent chlorine solution every Tuesday to suppress odour and vectors.
8. That the **two-hundred-sixty-three houses on the low-lying flank of the village**, grey-water already moves by the natural ground slope to the pond inlet, while their black-water will be fully intercepted by **forty-one modified soak-pits** (circular, one-metre diameter, one-and-a-half-metre depth, honey-comb brick lining, brick-bat base) sanctioned under the Mahatma Gandhi National Rural Employment Guarantee Act administrative approval that bears the unique electronic reference "UP-15-A-2024-8976." Twenty-six of these



pits were completed between 10 April 2025 and 30 June 2025; the remaining fifteen are now under excavation and will be made operational on or before 31 August 2025. Copy of **Gram Sabha Resolution dated 02.09.2024** and the **Approved MGNREGA Action Plan**, including estimate amounting to ₹2,11,606/-, details of proposed works (filter chamber with screenbar, three-cell wetland, and 41 soak-pits), work codes, and e-FMS reference details are annexed herewith as **ANNEXURE - 4**.

9. That to provide additional polishing during monsoon surges a **second filter chamber**, identical in section to the first, was raised upstream on 05 May 2025 and will be roof-slabbed on 20 July 2025, coming into service by 30 July 2025. Immediately downstream, a **three-cell planted wetland** nine metre long was trenched on 24 May 2025; brick partition weirs were laid on 12 June 2025; canna rhizomes were planted on 24 June 2025; vetiver slips will follow on 10 July 2025; and a floating raft of water-hyacinth will be tethered on 25 July 2025, enabling the wetland to achieve full biological activity by 15 August 2025.

10. When the fifteen remaining soak-pits, the second filter chamber and the wetland are all in place — each keyed to its cited date — the entire village grey-water stream will have passed through at least two treatment barriers before touching the pond, and every litre of black-water will percolate safely on-site, thereby completing a closed, compliant loop for liquid-waste management. Copy of the Joint Committee inspection report dated 24 August 2024 is annexed herewith as **ANNEXURE - 5**.



V. GATA NO. 38

12. Excavation under Mahatma Gandhi National Rural Employment Guarantee Act from 15 May 2022 to 20 July 2022 produced a pond of zero-point-one-one-five hectare. Inter-locking tile path, six reinforced benches and twelve steel tree guards were installed in August 2022, and saplings planted 2nd September 2022.

13. [REDACTED]

The Log Book (**Annexure 6**) shows 27 pumping events between January and June 2025 covering 6.25 of wheat.

VII. NATIONAL HIGHWAYS AUTHORITY OF INDIA DRAIN AND INTERIM CONTROL

15. That the National Highways Authority of India, by letter dated **4 May 2025**, approved a carriageway cross-section that includes a **600 millimetre × 600 millimetre reinforced-concrete side drain** along the widened reach of State Highway **NH-334D**. The existing village earthen drain will be cut off and connected to this concrete drain at **kilometre 13 + 250** by means of a flap gate. Until the concrete drain is commissioned, the Gram Panchayat sanitation worker desilts the earthen channel on the **first and fifteenth** of each month and, every **Tuesday**, doses the flow with **44 litres of 5-per-cent chlorine solution** to suppress odour and vector breeding..



VIII. MONITORING AND FINANCE

16. The Uttar Pradesh Pollution Control Board collected three samples on twelve June two thousand twenty-five under Job Number L0625/543-545. The Board's analytical report is expected by thirty-one July two thousand twenty-five and will be filed unaltered.

17. The cumulative expenditure booked up to thirty June two thousand twenty-five remains Rupees ten lakh forty-nine-thousand nine-hundred seventy-eight, exactly as certified earlier:

| Work head (wording unchanged) | Sanctioned amount (Indian Rupee) | Expenditure booked up to 30 June 2025 (Indian Rupee) |
|--|----------------------------------|--|
| Swachh Bharat Mission (Rural) — solid-waste assets | 4 91 000 | 3 97 000 |
| Swachh Bharat Mission (Rural) and Fifteenth Finance Commission — liquid-waste assets (Stage I) | 3 87 000 | 3 70 000 |
| Mahatma Gandhi National Rural Employment Guarantee Act — pond conversion | 1 51 778 | 1 51 778 |
| Mahatma Gandhi National Rural Employment Guarantee Act — Stage II works | 2 11 606 | 1 31 200 |
| Total | 12,41,384 | 10,49,978 |

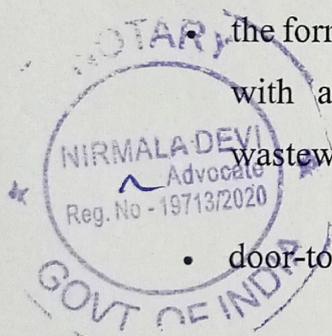
IX. PRESENT COMPLIANCE STATUS

18. That daily door-to-door collection, segregation and composting of solid waste now continue without interruption, and grey-water from every habitation passes through at least one treatment step before it reaches the pond. Black-water from 266 houses already percolates through completed leach-pits or community soak-pits, and black-water from the remaining 147 houses will pass through the 15 soak-pits under construction on or before **31 August 2025**. The very grievances that gave rise to the present Original Application—namely foul odour, standing water, mosquito breeding and the resulting health risk—have therefore been removed:

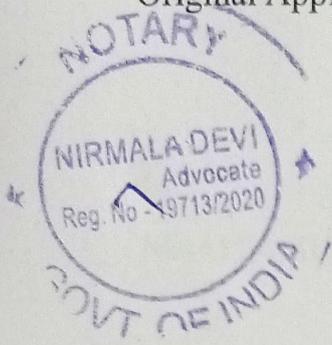
the former refuse-filled pit on Plot No. 38 has been converted into a lined pond with a three-cell filter chamber and planted wetland, so no stagnant wastewater remains;

- door-to-door collection and on-site segregation prevent open dumping;
- weekly chlorine dosing and fortnightly desilting of the interim highway drain suppress any residual smell or vector breeding until the National Highways Authority of India concrete drain becomes operational; and
- laboratory tests already on record show the pond water meets irrigation standards, confirming that the effluent is no longer a public-health hazard.

In these circumstances, all practical issues raised by the Applicant stand redressed, continuous monitoring arrangements are in place, and the village infrastructure has been aligned with the Solid Waste Management Rules 2016, the Liquid Waste



Management Guidelines 2023 and the Wetlands (Conservation and Management) Rules 2017. The Respondent, with respect, submits that the objectives of the Original Application have been fully achieved and the matter is now fit for disposal.



THROUGH

Priyanka

Date: 04.07.2025

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

STANDING COUNSEL FOR STATE, UTTAR PRADESH

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E-mail: advpriyankaswami@gmail.com

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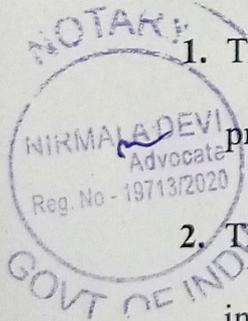
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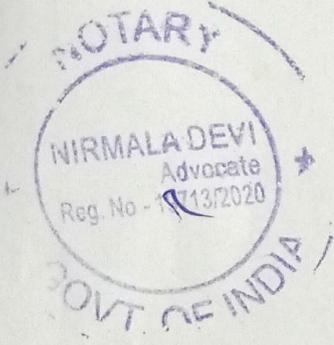
AFFIDAVIT

I, Amarjeet Singh, aged about 43 years s/o Sh. Iqbal Singh is presently posted as Deputy Director (Panchayat) Meerut Division, Uttar Pradesh do hereby solemnly affirm and state as under:

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



4.Hence, the above facts are submitted for kind perusal and for any further directions deemed fit by the competent authority.



Ajmal
DEPONENT

VERIFICATION

Verified on solemn affirmation at _____ on this _____ day of _____ 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

NOTARY
ATTESTED
ATTESTED
Name: 3112 2025
S/n: 3112 2025
Address: Walden
Identified by: [Signature]
Swear the contents of this affidavit an oath be [Signature]

Ajmal
DEPONENT

502 Annexure 01

| DISTRICT CENSUS HANDBOOK : ALIGARH | | | | | | | | | |
|------------------------------------|-----------------|-----------------------------|----------------------|---|----------|---------|---------------------------------|--------|---------|
| VILLAGE PRIMARY C D Block - | | | | | | | | | |
| Location code number | Name of Village | Area of Village in hectares | Number of households | Total population (including institutional and houseless population) | | | Population in the age-group 0-6 | | |
| | | | | Persons | Males | Females | Persons | Males | Females |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 0109 | Khair (Total) | 31,940.62 | 30,719 | 1,88,403 | 1,00,297 | 88,106 | 30,020 | 16,073 | 13,947 |
| 0109 | Khair (Rural) | 31,940.62 | 30,719 | 1,88,403 | 1,00,297 | 88,106 | 30,020 | 16,073 | 13,947 |
| 0109 | Khair (Urban) | 0.00 | - | - | - | - | - | - | - |
| RURAL | | | | | | | | | |
| 121786 | Gaudoli | 207.90 | 132 | 706 | 360 | 346 | 114 | 64 | 50 |
| 121787 | Marha Habibpur | 509.42 | 564 | 3,212 | 1,718 | 1,494 | 456 | 245 | 211 |
| 121788 | Chite | 339.11 | 304 | 1,659 | 891 | 768 | 222 | 112 | 110 |
| 121789 | Mahgaura | 1,170.34 | 936 | 5,720 | 3,046 | 2,674 | 945 | 492 | 453 |
| 121790 | Mirpur Dahora | 571.15 | 661 | 3,890 | 2,058 | 1,832 | 534 | 288 | 246 |
| 121791 | Raipur | 162.85 | 94 | 501 | 287 | 214 | 72 | 45 | 27 |
| 121792 | Diwahamidpur | 584.99 | 418 | 2,534 | 1,331 | 1,203 | 426 | 236 | 190 |
| 121798 | Rajpur | 1,548.91 | 1,130 | 6,881 | 3,648 | 3,233 | 1,315 | 677 | 638 |
| 121799 | Nagaliya Sopha | 488.15 | 463 | 2,933 | 1,549 | 1,384 | 485 | 253 | 232 |
| 121800 | Narayanpur | 199.38 | 216 | 1,224 | 655 | 569 | 168 | 89 | 79 |
| 121801 | Mohasan Pur | 181.05 | 142 | 879 | 471 | 408 | 136 | 74 | 62 |
| 121802 | Khera | 197.80 | 343 | 2,075 | 1,090 | 985 | 355 | 195 | 160 |
| 121803 | Palaviran | 183.03 | 163 | 874 | 474 | 400 | 140 | 79 | 61 |
| 121804 | Sujanpur | 944.05 | 809 | 4,933 | 2,699 | 2,234 | 696 | 355 | 341 |
| 121805 | Resari | 280.18 | 404 | 2,264 | 1,188 | 1,076 | 305 | 172 | 133 |
| 121806 | Rooppur | 182.95 | 91 | 559 | 284 | 275 | 70 | 32 | 38 |
| 121807 | Bankner | 803.28 | 949 | 5,637 | 3,046 | 2,591 | 1,016 | 573 | 443 |
| 121808 | Mau | 457.75 | 504 | 3,313 | 1,754 | 1,559 | 611 | 316 | 295 |
| 121809 | Kirampur | 345.52 | 243 | 1,715 | 930 | 785 | 263 | 148 | 115 |
| 121810 | Lakshman Garhi | 493.93 | 361 | 2,212 | 1,181 | 1,031 | 318 | 166 | 150 |
| 121811 | Udai Garhi | 158.60 | 298 | 1,862 | 979 | 883 | 266 | 145 | 121 |
| 121812 | Ainchana | 295.49 | 372 | 2,362 | 1,260 | 1,102 | 341 | 179 | 162 |
| 121813 | Utvara | 643.25 | 578 | 3,711 | 2,028 | 1,683 | 565 | 331 | 234 |
| 121814 | Bhamraula | 209.62 | 269 | 1,752 | 947 | 805 | 225 | 132 | 93 |
| 121815 | Neem Khera | 171.07 | 145 | 876 | 477 | 399 | 149 | 80 | 69 |
| 121816 | Sahroi | 268.49 | 267 | 1,615 | 854 | 761 | 231 | 118 | 113 |
| 121817 | Jarara | 943.51 | 967 | 6,074 | 3,333 | 2,741 | 914 | 515 | 399 |
| 121818 | Rasulpur | 347.00 | 368 | 2,185 | 1,156 | 1,029 | 350 | 194 | 156 |
| 121819 | Lohagarh | 325.35 | 360 | 2,187 | 1,169 | 1,018 | 337 | 187 | 150 |
| 121820 | Bajhera | 91.36 | 180 | 1,086 | 553 | 533 | 182 | 87 | 95 |
| 121821 | Naya Bans | 98.32 | 84 | 503 | 255 | 248 | 62 | 30 | 32 |
| Taraura Urf Pipal Ka | | | | | | | | | |
| 121822 | Gaon | 344.35 | 215 | 1,407 | 738 | 669 | 208 | 117 | 91 |
| 121823 | Nahraula | 250.00 | 141 | 875 | 461 | 414 | 152 | 79 | 73 |
| 121824 | Ismailpur | 20.00 | 156 | 1,078 | 552 | 526 | 178 | 90 | 88 |
| 121825 | Bhanauli | 503.53 | 291 | 1,921 | 1,052 | 869 | 248 | 142 | 106 |
| 121826 | Khediya Jhallo | 50.61 | 73 | 482 | 263 | 219 | 88 | 55 | 33 |
| 121827 | Biharipur | 103.24 | 193 | 1,096 | 565 | 531 | 169 | 84 | 85 |
| 121828 | Kakola | 150.62 | 166 | 934 | 500 | 434 | 154 | 80 | 74 |
| 121829 | Haivatpur | 108.49 | 140 | 939 | 502 | 437 | 169 | 92 | 77 |
| 121830 | Arrana | 239.37 | 271 | 1,592 | 856 | 736 | 204 | 115 | 89 |
| 121831 | Mangola | 123.32 | 207 | 1,167 | 612 | 555 | 162 | 92 | 70 |
| 121832 | Kunwarpur | 135.85 | 125 | 757 | 376 | 381 | 122 | 52 | 70 |
| 121833 | Godoli | 207.90 | 206 | 1,241 | 624 | 617 | 175 | 83 | 92 |
| 121834 | Janhera | 124.20 | 117 | 551 | 294 | 257 | 69 | 43 | 26 |
| 121835 | Balipur | 186.79 | 197 | 999 | 520 | 479 | 132 | 73 | 59 |
| 121836 | Chaudhana | 355.83 | 329 | 1,834 | 996 | 838 | 351 | 190 | 161 |
| 121837 | Andala | 616.73 | 653 | 3,993 | 2,117 | 1,876 | 552 | 307 | 245 |
| 121838 | Tehra | 211.94 | 158 | 1,017 | 544 | 473 | 168 | 96 | 72 |
| 121839 | Bilkhora | 233.21 | 265 | 1,635 | 858 | 777 | 306 | 164 | 142 |
| 121840 | Nayal | 213.87 | 284 | 1,633 | 866 | 767 | 234 | 123 | 111 |

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अवगत कराना है कि ग्राम पंचायत अरराना की वर्ष 2011 की जनगणना के अनुसार जनसंख्या-1592 है एवं जनपद के जनसंख्या के ग्रोथ रेट (2.2) के अनुसार ग्राम पंचायत की वर्तमान जनसंख्या स्वच्छ भारत मिशन (ग्रा0)फेज-2 कार्ययोजना के अनुसार - 2067 है। (2011की जनसंख्या $X(1+2.2/100)^{12}=2067$).

प्रश्न सं0-2 के सन्दर्भ में अवगत कराना है कि ग्राम पंचायत अरराना की वर्ष 2011 की जनगणना के अनुसार कुल परिवार संख्या-271 है एवं ग्राम पंचायत की वर्तमान कुल परिवार संख्या स्वच्छ भारत मिशन(ग्रा0) फेज-2 की कार्ययोजना के अनुसार-413 है।

503 Annexure 2

लॉग बुक मार्च - 2025

| क्र.सं. | दिनांक | वाहन निम्नलिखित समय | गाड़ी नं० से कहाँ तक चली वास्तविक विवरण | दूरी की संख्या जहाँ से कहाँ उठाया गया | निरीक्षणकर्ता के हस्ताक्षर |
|---------|------------|---------------------|---|---------------------------------------|----------------------------|
| 1 | 1-05-2025 | 7:15 | इम्बल से उधवा जरी के पास से भरमहा के पास तक मिश्रण लाने के लिए चले | 150 | |
| 2 | 2-05-2025 | 7:20 | रूपेश के पास से प्रीम के पास तक विधापत्र बाली गली से रोड पर से गाँवा मार्केट तक | 300 | |
| 3 | 3-05-2025 | 6:30 | रोड से गाँवा, तेरबिंद के पास से मिहरेन्द्र के पास, इम्बल उधवा जरी के पास से भरमहा तक | 330 | |
| 4 | 4-05-2025 | SUNDAY | | | |
| 5 | 5-05-2025 | 7:30 | इम्बल उधवा जरी के पास से भरमहा के पास तक मिश्रण लाने के लिए चले | 150 | |
| 6 | 6-05-2025 | 7:25 | तेरबिंद के पास से मिहरेन्द्र के पास तक विधापत्र बाली गली से रोड पर | 200 | |
| 7 | 7-05-2025 | 7:20 | रूपेश के पास से प्रीम के पास तक गाँवा मार्केट से गाँवा आवासीय स्लोनी तक | 150 | |
| 8 | 8-05-2025 | 6:40 | इम्बल उधवा जरी के पास से भरमहा के पास तक विधापत्र लाने के लिए चले मिहरेन्द्र के पास तक रोड पर | 200 | |
| 9 | 9-05-2025 | 7:10 | मिहरेन्द्र के पास से मिहरेन्द्र के पास तक रूपेश के पास से प्रीम के पास तक तक रोड पर | 250 | |
| 10 | 10-05-2025 | 6:50 | विधापत्र बाली गली से गाँवा मार्केट | 200 | |

| | | | | | |
|----|------------|--------|---|-----|---|
| 11 | 11-05-2025 | Sunday | | | |
| 12 | 12-05-2025 | 6:30 | स्वच्छ पान प्रकल्प से ममरा के पत्रक शिवपाल के पत्र से जिनेंद्र के पत्रक | 200 | 2 |
| 13 | 13-05-2025 | 7:00 | हेम सिंह के पत्र से जिनेंद्र के पत्रक शिवपाल के पत्र से जिनेंद्र के पत्रक | 300 | 2 |
| 14 | 14-05-2025 | 7:20 | विद्यायक बाली गली से स्वच्छ पत्र से ममरा के पत्रक | 210 | |
| 15 | 15-05-2025 | 7:00 | स्वच्छ पान प्रकल्प से ममरा के पत्रक शिवपाल के पत्र से जिनेंद्र के पत्रक शेड से ममरा के पत्रक | 300 | 2 |
| 16 | 16-05-2025 | 7:10 | हेम सिंह के पत्र से जिनेंद्र के पत्रक शिवपाल के पत्र से शेड पर | 240 | |
| 17 | 17-05-2025 | 7:40 | विद्यायक बाली गली से स्वच्छ पत्र प्रकल्प से ममरा के पत्रक | 180 | |
| 18 | 18-05-2025 | Sunday | | | |
| 19 | 19-05-2025 | 6:40 | स्वच्छ पान प्रकल्प से ममरा के पत्रक शिवपाल के पत्र से जिनेंद्र के पत्रक शेड पर से ममरा के पत्रक | 300 | 2 |
| 20 | 20-05-2025 | 8:10 | हेम सिंह के पत्र से जिनेंद्र के पत्रक शेड से ममरा के पत्रक | 215 | 2 |

| <u>रूट - गार्ड</u> | |
|--------------------|--|
| DAY | गली |
| Monday | डम्बर प्रधान जी के घर से ममता शर्मा के घर तक शिरापाल के घर से जितेंद्र के घर तक |
| Tuesday | तेज सिंह के घर जितेंद्र के घर तक विद्यामक गाली गली से रोड पर |
| Wednesday | रूपेश के घर से श्रीराम के घर तक कॉला मार्केट से कॉला आवास क्षेत्र तक |
| Thursday | डम्बर प्रधान जी के घर से ममता शर्मा के घर तक शिरापाल के घर से जितेंद्र के घर तक तेज सिंह के घर से जितेंद्र के घर तक |
| Friday | रूपेश के घर से श्रीराम के घर तक विद्यामक वाली गली से रोड पर कॉला मार्केट |
| Saturday | रोड पर से कॉला मार्केट, विद्यामक वाली गली रूपेश के घर से श्रीराम के घर तक, तेज सिंह के घर से जितेंद्र के घर तक, जितेंद्र के घर से शिरापाल गली गली से डम्बर प्रधान जी के घर से ममता शर्मा के घर तक |
| Sunday | अवकाश |





Annex 3

ग्राम पंचायत अर्ना में उत्पन्न होने वाले ठोस कचरे और सीवेज की मात्रा:—

| क्रमांक | ग्राम पंचायत में कुल आबादी | प्रति व्यक्ति कचरा उत्पन्न (कि.ग्रा.) | ग्राम में प्रतिदिन उत्पन्न होने वाला ठोस कचरा लगभग (कि.ग्रा.) | ग्राम में प्रतिदिन प्रति व्यक्तिगत उत्पन्न सीवेज (लीटर) | ग्राम में प्रतिदिन उत्पन्न सीवेज (लीटर) |
|---------|----------------------------|---------------------------------------|---|---|---|
| 1 | 2067 | 0.085 | 175.695 | 0.3 | 620.1 |

ANNEXURE 4

महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना
रजि0-11 ग्राम सभा बैठक व कार्यवाही का रजिस्टर

| क्र.सं. | उपस्थित पंचों/सदस्यों का नाम | प्रस्ताव नं० | की गई कार्यवाही | पंचो/उपस्थित सदस्यों के हस्ताक्षर |
|---------|------------------------------|--------------|--|-----------------------------------|
| 1 | श्री. राजकुमार | 3 | गाज विनांक 01/11/2024 को ग्राम सूचनानुसार ग्राम सभा की बुली बैठक का आयोजन पंचायत भवन पर प्रातः 11:30 बजे पर ग्राम प्रधान की अध्यक्षता में प्रारम्भ की गई। | |
| 2 | श्री. राजकुमार (अध्यक्ष) | | बैठक का उद्देश्य मनरेगा के अन्तर्गत वर्ष 2025-26 में कराये जाने वाले कामों पर चर्चा कर सर्वसम्मति से प्रस्ताव पारित कराना है। बैठक का कोरम पूर्ण है। बैठक में उपस्थित उपस्थित सभी ग्रामवासीयों के फॉर्मल निशानी व हस्ताक्षर कार्यवाही रजिस्टर पर | |
| 3 | श्री. राजकुमार | | आंकित कराये गये। सर्वसम्मति से बैठक की कार्यवाही प्रारम्भ की गई। | |
| 4 | श्री. राजकुमार | | गत वर्ष की कार्यवाही पर कर चुकाई गई। | |
| 5 | श्री. राजकुमार | 4 | वर्ष 2025-26 में मनरेगा के अन्तर्गत कराये जाने वाले कामों पर चर्चा कर | |
| 6 | श्री. राजकुमार | | सार्वजनिक न्यूसारीपण कार्य | |
| 7 | श्री. राजकुमार | | अभिकेतन न्यूसारीपण कार्य | |
| 8 | श्री. राजकुमार | | 1. चौरामन गं. केशवराज (500 पौदी) 2. पुणे-ड गं. मालीचरन (500 पौदी) 3. योगेश्वर गं. लक्ष्मीदेव (100 पौदी) 4. शशीक कुमाद गं. लक्ष्मीदेव (200 पौदी) 5. दासतुंग गं. केशवराज (200 पौदी) | |
| 9 | श्री. राजकुमार | | | |

नोट-प्रत्येक कार्यवाही के अन्त में प्रस्ताव व सचिव अपने हस्ताक्षर करेंगे।

महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना
रजि0-11 ग्राम सभा बैठक व कार्यवाही का रजिस्टर

| दिनांक | उपस्थित पंचो/सदस्यों का नाम | प्रस्ताव सं० | कौन सा कार्यवाही | पंचो/उपस्थित सदस्यों के हस्ताक्षर |
|--------|-----------------------------|--------------|--|-----------------------------------|
| 1 | शुभा | 3 | शुभा में प्रोन्नति कार्य | 500 |
| | | 4 | लापाल लकड़ी का मिट्टी कार्य | |
| | लोका | 5 | रुसी के वार से सांजीव के खेत तक चकरोड पर मिट्टी कार्य | लोका |
| | पुणेन डगार | 6 | वर्मेड के खेत से केराज के खेत तक चकरोड पर मिट्टी कार्य | पुणेन डगार |
| | मोहन सिंह | 7 | कृष्ण के खेत से पिंड़ के खेत तक चकरोड पर मिट्टी कार्य | मोहन सिंह |
| | शमीर | 8 | नरपट की लक-लकड़ी का मिट्टी कार्य (12 कीचा) | शमीर |
| | राज डगार | 9 | गांधी सं० 168 में चारागाह की मिट्टी का लगतनीकरण (14 कीचा) | राज डगार |
| | शुभा | 10 | गांधी से विनोद के खेत तक चकरोड पर मिट्टी कार्य (1000x4 मी) | शुभा |
| | मान सिंह | 11 | पिंड़ के खेत से कालू के खेत तक चकरोड की तरफ मिट्टी कार्य | मान सिंह |
| | पिंड़ | | 500x4 मी | पिंड़ |

नोट-प्रत्येक कार्यवाही के अन्त में प्रस्ताव व तथित अपने हस्ताक्षर करने।

महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना
: रजि0-11 : ग्राम सभा बैठक व कार्यवाही का रजिस्टर

| दिनांक | उपस्थित पंचो/ सदस्यों का नाम | प्रस्ताव सं० | की गई कार्यवाही | पंचो/उपस्थित सदस्यों के हस्ताक्षर |
|--------|------------------------------|--------------|---|-----------------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 5 | श्यामलदेवी | (12) | खलवीर के खेत से जमप्रकाश के खेत तक चक्रोड पर मिट्टी का काम 500x4 मीटर | श्यामलदेवी |
| | रामा | (13) | विजय के खेत से मोंबल-दी न समतलीकरण का काम (14 बीघा) | रामा |
| | पन्नाबाल | (14) | कृष्णा सिंध की टुल्ल से विजय के खेत तक वाली सलाई व मोंबल-दी का काम 500x12 मीटर | पन्नाबाल |
| | रेयल | (15) | रूलन के खेत की मोंबल-दी का काम (14 बीघा) | रेयल |
| | मोहितकुमार | (16) | गिराज के खेत की मोंबल-दी का काम (12 बीघा) | मोहित |
| | | (17) | चारागाह की सुरक्षा खाई व समतलीकरण का काम (15 बीघा) | 30/1/16 |
| | शुभेन्द्रादेवी | (18) | कृष्णा सिंध के खेत की मोंबल-दी व समतलीकरण का काम (12 बीघा) | शुभेन्द्रादेवी |
| | दीपक कुमार | (19) | रमेश शर्मा के खेत से शंभू (मंगलनाथ) के खेत तक चक्रोड पर मिट्टी का काम 500x4 मीटर | दीपक |
| | रचनादेवी | (20) | विजय की टुल्ल से जमप्रकाश के खेत तक वाली सलाई व मिट्टी का काम 500 मीटर इन्फिट | रचना |
| | हरीश कुमार | | | हरीश |
| | रानी | | | रानी |

नोट-प्रत्येक कार्यवाही के अन्त में प्रमाण व राशिय अपने हस्ताक्षर करेंगे।

महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना
रजि0-11 ग्राम सभा बैठक व कार्यवाही का रजिस्टर

| दिनांक | उपस्थित पंचो सदस्यों का नाम | प्रस्ताव नं० | की गई कार्यवाही | पंचो/उपस्थित सदस्यों के हस्ताक्षर |
|--------|-----------------------------|--------------|---|-----------------------------------|
| 1 | रंजना | 3 | लुइसन के खेत से 4 बीघे का जमीन का नक्का बनाने का काम 100x4 मीटर | रंजना |
| | राजेश कुमार सिंह | 32 | मैदान की कार्य - (1) जमपाल श/0 रंजना (10 बीघा) (2) रामवीर श/0 जमपाल (11 बीघा) | राजेश कुमार सिंह |
| | बन्दी | 33 | मेवाव श/0 चिरंजीवाण के खेत में मधुली पालन हेतु तालाब खुदवाई का काम (2 बीघा) | बन्दी |
| | हरि सिंह | 34 | सरकारी ट्यूबवेल की नाली लगाई व नाली मरम्मत का काम 100 मीटर का | हरि सिंह |
| | अशोक कुमार | 35 | पवन के खेत से 2 बीघे का जमीन का नक्का बनाने का काम 100 मीटर का | अशोक कुमार |
| | ओमार् सिंह | 36 | प्रवीण श/0 देवेणन के खेत की मैदान की कार्य (1 बीघा) | ओमार् सिंह |
| | जीप कुमार | 37 | ओमवती के खेत की मैदान की कार्य (12 बीघा) | जीप कुमार |
| | जमपाल सिंह | 38 | मेवाव के खेत से 9 बीघा के खेत का नक्का बनाने का काम 100 मीटर का | जमपाल |
| | नरेश | | | नरेश |

नोट-प्रत्येक कार्यवाही के अन्त में प्रधान व सचिव अपने हस्ताक्षर करेंगे।

महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना
रजि0-11 ग्राम सभा बैठक व कार्यवाही का रजिस्टर

| दिनांक | उपस्थित पंचो/ सदस्यों का नाम | प्रस्ताव नं० | यदि गर्व कार्यवाही | पंचो/उपस्थित सदस्यों के हस्ताक्षर |
|--------|------------------------------|--------------|--|-----------------------------------|
| 1 | 2 | 3 | | 5 |
| | सरोजिनी | (27) | गंगोला राउत से चामवीर के खेत तक सीढ़ी/इन्टरलॉकिंग का नाली निर्माण कार्य 80x4मी | |
| | | (28) | भूखुला के खेत की गैंगली कार्य 14 बीघा | सरोजिनी |
| | वसंत कुमार | (29) | लकाऊ विशीचंद के दर से पोखर तक नाली निर्माण का मिटर चंम्बर निर्माण कार्य 850मी ल० (हनुमान नाली) | वसंत कुमार |
| | विषणु कुमार | (32) | शंकर के खेत से राजवीर के खेत तक चकरोड़ पर मिट्टी कार्य 700x4मी | |
| | | (33) | चासुगाह में पन्डार हेड वाला खुर्द कार्य | विषणु |
| | | (34) | सिन्धु चोखर मिश्रण कार्य | धनश्याम |
| | | (35) | विभिन्न रुग्णों पर सोखपीत मिश्रण कार्य | रामवीर |
| | | (36) | लेले गिह के खेत से चौबाना लीगा तक चकरोड़ पर मिट्टी कार्य निर्माण 700x4मी | |



 नाम विषणु मिश्रण
 नाम पंचा-सरोजिनी
 दिनांक 11/08/2020 (अलीगढ़)

नोट-प्रत्येक कार्यवाही के अन्त में प्रधान व सचिव अपने हस्ताक्षर करेंगे।

मनरेगा की कार्य योजना वित्तीय वर्ष 2025-2026

ग्राम पंचायत का नाम - 3121

विकास खण्ड - खैर

| क्र. सं. | कार्य की प्रकृति | कार्य का नाम स्थल विवरण सहित | कार्य की माप | कार्य पर व्यय होने वाली अनुमानित धनराशि | | | | अनुमानित सृजित होने वाले मानव दिवस |
|----------|------------------|--|--------------|---|--------|---------|--------|------------------------------------|
| | | | | कुशल | अकुशल | सामग्री | योग | |
| 1 | वृक्षारोपण | सामाजिक वृक्षारोपण कार्य | | | | | | |
| 2 | " | व्यक्तिगत वृक्षारोपण कार्य | | | | | | |
| 3 | | 1) चूराभन में कुशवराम | 250 पीछे | 5000 | 25000 | 25000 | 55000 | |
| 4 | | 2) पुष्पे में अजीधर | 300 पीछे | 5000 | 30000 | 30000 | 65000 | |
| 5 | | 3) आसुप्रवासा में कप सिंह | 100 " | 5000 | 10000 | 10000 | 25000 | |
| 6 | | 4) आसुप्रवासा में जलमय सिंह | 200 " | 5000 | 15000 | 20000 | 40000 | |
| 7 | | 5) वसुंता में फकीर सिंह | 200 " | 5000 | 15000 | 20000 | 40000 | |
| 8 | | | | | | | | |
| 9 | कुआ | कुआ सौन्दर्य कार्य | | 15000 | 55000 | 100000 | 170000 | |
| 10 | तालाब | तालाब सफाई व मिट्टी कार्य | | 15000 | 15000 | 5000 | 170000 | |
| 11 | चकरोट | कूड़ा के ढेर से संजीव के आस पास चकरोट पर मिट्टी कार्य | 600x5मी | 20000 | 150000 | 5000 | 175000 | |
| 12 | " | चकरोट के ढेर से देवराज के आस पास चकरोट पर मिट्टी कार्य | 700x5मी | 25000 | 170000 | 5000 | 200000 | |
| 13 | चकरोट | कूड़ा के ढेर से पिंजु के आस पास चकरोट पर मिट्टी कार्य | 300x4मी | 15000 | 90000 | 5000 | 110000 | |
| 14 | चकरोट | कूड़ा के ढेर से पिंजु के आस पास चकरोट पर मिट्टी कार्य | 12 बीघा | 10000 | 50000 | 5000 | 65000 | |
| 15 | चकरोट | कूड़ा के ढेर से पिंजु के आस पास चकरोट पर मिट्टी कार्य | 14 बीघा | 15000 | 100000 | 5000 | 120000 | |
| 16 | चकरोट | कूड़ा के ढेर से कपू में चकरोट पर मिट्टी कार्य | 800x4मी | 25000 | 160000 | 5000 | 190000 | |
| 17 | चकरोट | कूड़ा के ढेर से कपू में चकरोट पर मिट्टी कार्य | 500x4मी | 15000 | 120000 | 5000 | 140000 | |

ग्राम प्रधान

तबनीकी सहायक

सचिव

मनरेगा की कार्य योजना वित्तीय वर्ष 2025-2026

ग्राम पंचायत का नाम - 312125

विकास खण्ड - 01

| क्र. सं. | कार्य की प्रकृति | कार्य का नाम स्थान विवरण सहित | कार्य की माप | कार्य पर व्यय होने वाली अनुमानित धनराशि | | | | अनुमानित सृजित होने वाले मानव दिवस |
|----------|------------------|---|--------------|---|--------|---------|--------|------------------------------------|
| | | | | कुशल | अकुशल | सामग्री | योग | |
| 1 | चक्रोड | साथवाड़ के व्योम जयप्रकाश के अंतर्गत चक्रोड पर मिट्टी | 6000/1200 | 20000 | 120000 | 5000 | 145000 | |
| 2 | मिट्टवनी | मिजप के अंतर्गत मिट्टवनी व समतलीकरण कार्य | 19 बीघा | 10000 | 60000 | 5000 | 75000 | |
| 3 | मिट्टवनी | कृष्ण सिंह की ट्यूबवेल से विजय के अंतर्गत | | | | | | |
| 4 | मिट्टवनी | माली साफाई व मिट्टवनी कार्य | 6000/1200 | 20000 | 130000 | 5000 | 155000 | |
| 5 | मिट्टवनी | बूतल के अंतर्गत मिट्टवनी कार्य | 14 बीघा | 5000 | 50000 | 5000 | 60000 | |
| 6 | मिट्टवनी | गिराज के अंतर्गत मिट्टवनी कार्य | 12 बीघा | 5000 | 45000 | 5000 | 55000 | |
| 7 | चक्रोड | नारागाह की सुरक्षा अंतर्गत समतलीकरण कार्य | 15 बीघा | 5000 | 55000 | 5000 | 65000 | |
| 8 | मिट्टवनी | कृष्ण के अंतर्गत मिट्टवनी व समतलीकरण कार्य | 12 बीघा | 5000 | 50000 | 5000 | 60000 | |
| 9 | चक्रोड | रमेश बारा के अंतर्गत समतलीकरण अंतर्गत | 5000/1200 | 20000 | 120000 | 5000 | 145000 | |
| 10 | | चक्रोड पर मिट्टी कार्य | | | | | | |
| 11 | नली | विजय की ट्यूबवेल से जयप्रकाश तक नली | | | | | | |
| 12 | मिट्टवनी | साफाई व मिट्टी कार्य | 5000/1200 | 20000 | 120000 | 5000 | 145000 | |
| 13 | चक्रोड | बुद्धिन के अंतर्गत समतलीकरण अंतर्गत | | | | | | |
| 14 | चक्रोड | चक्रोड व मिट्टी कार्य | 7000/1200 | 25000 | 170000 | 5000 | 200000 | |
| 15 | मिट्टवनी कार्य | अपराजित 5% सीमानालय | 10 बीघा | 5000 | 45000 | 5000 | 55000 | |
| 16 | मिट्टवनी कार्य | समवादी 5% चक्रोड | 11 बीघा | 5000 | 50000 | 5000 | 60000 | |
| 17 | नली | नानापमटोली के अंतर्गत मिट्टवनी व नली कार्य | | | | | | |
| 18 | नली | माली परान के अंतर्गत नली कार्य | 3 बीघा | 5000 | 35000 | 5000 | 45000 | |
| 19 | नली | नारागाह के अंतर्गत नली कार्य | | | | | | |
| 20 | नली | माराजत कार्य | 1000/300 | 5000 | 60000 | 5000 | 70000 | |



तकनीकी सहायक

सचिव

17/05/2025, 13:27

ESTIMATE NO : 2025/214421

SOH Period : 15/04/2025 - 31/03/2026
Created By: Arvind Kumar

AB No: 3118003068/2025-2026/214421/AS
TB No: 3118003068/2025-2026/214421/TB

Detailed Estimate

3118003068/FP/RSR48625823597818 : silt chamber nirman karya

BLOCK : KHAIR, GRAMA PANCHAYAT : ARRANA

Heading / Description : 1 - E/W

1 77.TM.A.1.1.AM – Earth work in excavation by manual means exceeding 1.5 m in width, taking out the excavated soil and disposal as directed by Engineer in charge, Ordinary Soil, Lead up to 10 m and Lift 1.50 m. (Work Executed by Abled Male)

| SI No | Description | No | L | B | D | CF | Quantity | Remark |
|-------|------------------|----|--------|-------|-------|-----|----------|--------|
| 1 | E/W in silt chem | 1 | 4.000 | 2.000 | 1.500 | 1.0 | 12.0000 | - |
| 2 | E/W in drane | 1 | 22.000 | 1.000 | 0.300 | 1.0 | 6.6000 | - |

LIST

| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) |
|------------------------------------|-------------|------|----------|----------|------------|----------------|------------------|
| 0114 | Beldar | Day | 0.7246 | 252.00 | 182.61 | 13.4783 | 3396.5 |
| Total Quantity | | | | | | 18.6000 | cur |
| Total Deducted Quantity | | | | | | 0.0000 | cur |
| Net Total Quantity | | | | | | 18.60 | cur |
| Say 18.6000 cum @ Rs 182.609 / cum | | | | | | 3396.5 | |

| | | | |
|----------------|---------|-----------------------|--------|
| Unskilled wage | 3396.53 | Unskilled Person-days | 13.478 |
|----------------|---------|-----------------------|--------|

2 77.30.1A – Brick work with common burnt clay F.P.S (non modular) bricks of class designation 150 in foundation ar plinth in: Cement mortar 1:4 (1 cement : 4 coarse sand). (Analysis based on Item No. 6.1.1 replacing bricks of CD 7.5 t bricks of class 150, the material coefficients are taken from (Grameen Takneekee Karya Nirdeshika, Gramya Vikas, Utt Pradesh Lucknow, Parishisht- 4(KA))

| SI No | Description | No | L | B | D | CF | Quantity | Remark |
|-------|-------------|----|--------|-------|-------|-----|----------|--------|
| 1 | B/W in chem | 2 | 3.600 | 0.230 | 1.500 | 1.0 | 2.4840 | - |
| 2 | B/W in chem | 2 | 1.500 | 0.230 | 1.500 | 1.0 | 1.0350 | - |
| 3 | B/W in chem | 2 | 1.500 | 0.115 | 0.900 | 1.0 | 0.3110 | - |
| 4 | B/W | 4 | 0.500 | 0.230 | 0.750 | 1.0 | 0.3450 | - |
| 5 | B/W in dran | 2 | 22.000 | 0.230 | 0.450 | 1.0 | 4.5540 | - |

LIST

| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) |
|------------------------------------|-------------------------------|----------|----------|----------|------------|----------------|------------------|
| 9999 | Sundries | LS | 2.7300 | 2.12 | 5.79 | 23.8302 | 50 |
| 0124 | Mason (brick layer) 2nd class | Day | 0.3600 | 500.00 | 180.00 | 3.1424 | 157 |
| 0123 | Mason (brick layer) 1st class | Day | 0.3600 | 575.00 | 207.00 | 3.1424 | 180 |
| 0115 | Coolie | Day | 1.3700 | 252.00 | 345.24 | 11.9587 | 301 |
| 0101 | Bhistl | Day | 0.2000 | 400.00 | 80.00 | 1.7458 | 69 |
| 0982 | Coarse sand (zone III) | cum | 0.2750 | 2700.00 | 742.50 | 2.4005 | 648 |
| 0367 | Portland Cement | tonne | 0.1000 | 5900.00 | 590.00 | 0.8729 | 515 |
| MR2201 | Bricks class-150 | 1000 nos | 460.0000 | 6.20 | 2852.00 | 4015.3403 | 2489 |
| Total Quantity | | | | | | 8.7290 | |
| Total Deducted Quantity | | | | | | 0.0000 | |
| Net Total Quantity | | | | | | 8.73 | |
| Say 8.7290 cum @ Rs 5152.603 / cum | | | | | | 4497 | |

| | | | |
|----------------|---------|-----------------------|--------|
| Unskilled wage | 3013.60 | Unskilled Person-days | 11.959 |
|----------------|---------|-----------------------|--------|

3 77.45.1A – Providing and laying in position cement concrete 1:6:12 (1 cement: 6 fine sand: 12 Brick aggregate 40 nominal size) excluding the cost of centering and shuttering up to plinth level. (Analysis based on Item No. 4.1.10 of and the material coefficients are taken from (Grameen Takneekee Karya Nirdeshika, Gramya Vikas, Uttar Pradesh Lucknow, Parishisht- 4(KHA))

about blank

ESTIMATE NO : 2025/214421

| Description | No | U | B | D | CF | Quantity | Remark |
|-------------|----|--------|-------|-------|-----|----------|--------|
| 1 p c c | 1 | 3.600 | 1.500 | 0.100 | 1.0 | 0.5400 | - |
| 2 p c c | 1 | 0.500 | 0.500 | 0.100 | 1.0 | 0.0250 | - |
| 3 p c c | 1 | 22.000 | 0.750 | 0.100 | 1.0 | 1.6500 | - |

| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) |
|------------------------------------|---|-------|----------|----------|------------|----------------|------------------|
| 0287 | Brick Aggregate (single size):40 mm nominal size | cum | 1.0000 | 1500.00 | 1500.00 | 2.2150 | 3322.50 |
| 0367 | Portland Cement | tonne | 0.1130 | 5900.00 | 666.70 | 0.2503 | 1476.74 |
| 0983 | Fine sand (zone IV) | cum | 0.5000 | 1900.00 | 950.00 | 1.1075 | 2104.25 |
| 0155 | Mason (average) | Day | 0.1000 | 500.00 | 50.00 | 0.2215 | 110.75 |
| 0114 | Beldar | Day | 1.6300 | 252.00 | 410.76 | 3.6104 | 909.83 |
| 0101 | Bhisti | Day | 0.7000 | 400.00 | 280.00 | 1.5505 | 620.20 |
| 0002 | Hire charges of Concrete Mixer 0.25 to 0.40 cum with Hopper | Day | 0.0700 | 800.00 | 56.00 | 0.1551 | 124.04 |
| 9999 | Sundries | L.S | 13.5200 | 2.12 | 28.66 | 29.9481 | 63.49 |
| Total Quantity | | | | | | 2.2150 cum | |
| Total Deducted Quantity | | | | | | 0.0000 cum | |
| Net Total Quantity | | | | | | 2.22 cum | |
| Say 2.2150 cum @ Rs.3981,544 / cum | | | | | | | 8819.12 |

| | | | |
|----------------|--------|-----------------------|------|
| Unskilled wage | 909.83 | Unskilled Person-days | 3.61 |
|----------------|--------|-----------------------|------|

4 4.1.3 - Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level:
 1:2:4 (cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size)

| SI No | Description | No | U | B | D | CF | Quantity | Remark |
|-------|------------------|----|--------|-------|-------|-----|----------|--------|
| 1 | c c Work in dran | 2 | 22.000 | 0.230 | 0.050 | 1.0 | 0.5060 | - |
| 2 | c c work in dran | 1 | 22.000 | 0.300 | 0.050 | 1.0 | 0.3300 | - |
| 3 | c c work in chem | 1 | 3.600 | 1.500 | 0.050 | 1.0 | 0.2700 | - |
| 4 | c c work | 1 | 0.650 | 1.500 | 0.050 | 1.0 | 0.0490 | - |

| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) |
|------------------------------------|---|-------|----------|----------|------------|----------------|------------------|
| 0295 | Stone Aggregate(single size):20 mm nominal size | cum | 0.6700 | 2251.00 | 1508.17 | 0.7739 | 1741.94 |
| 0297 | Stone Aggregate(single size): 10 mm nominal size | cum | 0.2200 | 2216.00 | 487.52 | 0.2541 | 563.09 |
| 2202 | Carriage of Stone aggregate below 40 mm nominal size | cum | 0.8900 | 0.00 | 0.00 | 1.0280 | 0.00 |
| 0982 | Coarse sand (zone III) | cum | 0.4450 | 2700.00 | 1201.50 | 0.5140 | 1387.71 |
| 2203 | Carriage of Coarse sand | cum | 0.4450 | 0.00 | 0.00 | 0.5140 | 0.00 |
| 0367 | Portland Cement | tonne | 0.3200 | 5900.00 | 1888.00 | 0.3696 | 2180.60 |
| 2209 | Carriage of Cement | tonne | 0.3200 | 0.00 | 0.00 | 0.3696 | 0.00 |
| 0155 | Mason (average) | Day | 0.1000 | 500.00 | 50.00 | 0.1155 | 57.70 |
| 0114 | Beldar | Day | 1.6300 | 252.00 | 410.76 | 1.8827 | 474.40 |
| 0101 | Bhisti | Day | 0.7000 | 400.00 | 280.00 | 0.8085 | 323.40 |
| 0002 | Hire charges of Concrete Mixer 0.25 to 0.40 cum with Hopper | Day | 0.0700 | 800.00 | 56.00 | 0.0809 | 64.60 |
| 0012 | Vibrator (Needle type 40 mm) | Day | 0.0700 | 350.00 | 24.50 | 0.0809 | 28.30 |
| 9999 | Sundries | L.S | 14.3000 | 2.12 | 30.32 | 16.5142 | 35.00 |
| Total Quantity | | | | | | 1.1550 cu | |
| Total Deducted Quantity | | | | | | 0.0000 cu | |
| Net Total Quantity | | | | | | 1.16 cu | |
| Say 1.1550 cum @ Rs 5936.766 / cum | | | | | | | 6856.1 |

| | | | |
|----------------|--------|-----------------------|-------|
| Unskilled wage | 474.43 | Unskilled Person-days | 1.883 |
|----------------|--------|-----------------------|-------|

5 13.4.1 - 12 mm cement plaster of mix:
 1:4 (1 cement : 4 coarse sand)

about:blank

ESTIMATE NO : 2025/214421

| Description | No | L | B | D | CF | Quantity | Remark |
|-------------|----|--------|---|-------|-----|----------|--------|
| 1 plaster | 2 | 3.600 | | 1.500 | 1.0 | 10.8000 | - |
| 2 plaster | 2 | 1.500 | | 1.500 | 1.0 | 4.5000 | - |
| 3 plaster | 4 | 0.500 | | 0.750 | 1.0 | 1.5000 | - |
| 4 plaster | 2 | 22.000 | | 0.400 | 1.0 | 17.6000 | - |

LIST

| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) |
|------------------------------------|---|------|----------|----------|------------|----------------|------------------|
| 3.9 | Cement mortar 1.4 (1 cement : 4 coarse sand). | cum | 0.0144 | 5433.71 | 78.25 | 0.4954 | 2691.63 |
| 0155 | Mason (average) | Day | 0.0670 | 500.00 | 33.50 | 2.3048 | 1152.40 |
| 0115 | Coolie | Day | 0.0750 | 252.00 | 18.90 | 2.5800 | 650.16 |
| 0101 | Bhisti | Day | 0.0920 | 400.00 | 36.80 | 3.1648 | 1265.92 |
| 9999 | Sundries | L.S | 1.2610 | 2.12 | 2.67 | 43.3728 | 91.95 |
| Total Quantity | | | | | | 34.4000 sqm | |
| Total Deducted Quantity | | | | | | 0.0000 sqm | |
| Net Total Quantity | | | | | | 34.40 sqm | |
| Say 34.4000 sqm @ Rs 170.119 / sqm | | | | | | 5852.09 | |

| | | | |
|----------------|---|-----------------------|-------|
| Unskilled wage | 743.80 | Unskilled Person-days | 2.952 |
| 6 | 10.4 – Providing and fixing 1 mm thick M.S. sheet sliding-shutters, with frame and diagonal braces of 40x40x6 mm angle iron, 3 mm M.S. gusset plates at the junction and corners, 25 mm dia pulley, 40x40x6 mm angle and T-iron guide at the top and bottom respectively, including applying a priming coat of approved steel primer. | | |

| Sl No | Description | No | L | B | D | CF | Quantity | Remark |
|-------|-------------|----|-------|-------|---|-----|----------|--------|
| 1 | Iran work | 1 | 3.600 | 1.500 | | 1.0 | 5.4000 | - |

LIST

| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) |
|------------------------------------|---|---------|----------|----------|------------|----------------|------------------|
| 1013 | Mild steel sheets for tanks | quintal | 0.0863 | 7000.00 | 603.99 | 0.4659 | 3261.56 |
| 1010 | Mild steel plates | quintal | 0.0266 | 6900.00 | 183.28 | 0.1434 | 989.72 |
| 1007 | Structural steel such as tees, angles, channels and R.S. joists | quintal | 0.2413 | 6900.00 | 1665.10 | 1.3031 | 8991.56 |
| 1007 | Structural steel such as tees, angles, channels and R.S. joists | quintal | 0.0191 | 6900.00 | 131.77 | 0.1031 | 711.56 |
| 2205 | Carriage of Steel | tonne | 0.0375 | 0.00 | 0.00 | 0.2025 | 0.00 |
| 9999 | Sundries | LS | 46.7188 | 2.12 | 99.04 | 252.2830 | 534.84 |
| 0969 | Pulley 25 mm dia | each | 1.3889 | 300.00 | 416.67 | 7.5000 | 2250.00 |
| 9999 | Sundries | L.S | 29.1233 | 2.12 | 61.74 | 157.2642 | 333.40 |
| 9999 | Sundries | L.S | 46.7188 | 2.12 | 99.04 | 252.2830 | 534.84 |
| 9999 | Sundries | L.S | 2.3472 | 2.12 | 4.98 | 12.6745 | 26.87 |
| 13.50.3 | With ready mixed red oxide zinc chromate primer of approved brand and manufacture on steel galvanised iron /steel works | sqm | 3.1250 | 26.09 | 81.52 | 16.8751 | 440.20 |
| 0116 | Fitter(grade1) | Day | 0.3472 | 500.00 | 173.61 | 1.8750 | 937.50 |
| 0102 | Blacksmith 1st class | Day | 0.5208 | 525.00 | 273.44 | 2.8125 | 1476.57 |
| 0103 | Blacksmith 2nd class | Day | 0.6944 | 525.00 | 364.58 | 3.7500 | 1968.75 |
| 0114 | Beldar | Day | 0.6944 | 252.00 | 175.00 | 3.7500 | 945.00 |
| 0123 | Mason (brick layer) 1st class | Day | 0.0104 | 575.00 | 5.99 | 0.0563 | 32.35 |
| 0124 | Mason (brick layer) 2nd class | Day | 0.0104 | 500.00 | 5.21 | 0.0562 | 28.12 |
| 9999 | Sundries | L.S | 28.0313 | 2.12 | 59.43 | 151.3679 | 320.90 |
| Total Quantity | | | | | | 5.4000 sqm | |
| Total Deducted Quantity | | | | | | 0.0000 sqm | |
| Net Total Quantity | | | | | | 5.40 sqm | |
| Say 5.4000 sqm @ Rs 4404.395 / sqm | | | | | | 23783.73 | |

| | | | |
|----------------|--|-----------------------|-------|
| Unskilled wage | 1047.06 | Unskilled Person-days | 4.155 |
| 7 | 77.44.5 – Taking supply of Brick aggregate 40 mm nominal size. | | |

| ESTIMATE NO : 2025/214421 | | | | | | | | |
|--|--|--------------------------------------|----------|----------|------------|------------------------------------|--------------------|---------|
| No | Description | No | L | B | D | CF | Quantity | Remark |
| 1 | B/Bollast | 1 | 1.200 | 1.500 | 1.000 | 1.0 | 1.8000 | - |
| LIST | | | | | | | | |
| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) | |
| 0287 | Brick Aggregate (single size):40 mm nominal size | cum | 1.0000 | 1500.00 | 1500.00 | 1.8000 | 2700.00 | |
| | | | | | | Total Quantity | 1.8000 cum | |
| | | | | | | Total Deducted Quantity | 0.0000 cum | |
| | | | | | | Net Total Quantity | 1.80 cum | |
| | | | | | | Say 1.8000 cum @ Rs 1500.0 / cum | 2700.00 | |
| 2 | Lump sum Type : Material | GST | | | | | 9795.58 | |
| 3 | Lump sum Type : Material | Display Board / CIB | | | | | 5000.00 | |
| 4 | Lump sum Type : Material | Miscellaneous /Contingencies charges | | | | | 500.00 | |
| | | | | | | Total Rs : | 111681.09 | |
| | | | | | | Rounded Total Rs : | 1,11,681.00 | |
| (Rupees One Lakh Eleven Thousand Six Hundred and Eighty One Only) | | | | | | | | |
| | | | | | | Unskilled Manpower wages | 9585.25 | |
| | | | | | | Central Wage Rate | 252.0 | 9585.25 |
| | | | | | | Materials (Includes Extra Charges) | 74547.94 | |
| | | | | | | Carriage | 0.00 | |
| | | | | | | Skilled | 4441.64 | |
| | | | | | | SemiSkilled | 7810.66 | |
| | | | | | | Lumpsum Admin | 0.00 | |
| | | | | | | Lumpsum Material | 15295.58 | |
| | | | | | | No of Person days | 38.04 | |

SECURE - Wed May 14 2025 13:27:27 GMT+0530 (India Standard Time)

ESTIMATE NO : 2025/214421

Period : 16/04/2025 - 31/03/2026
 Prepared By: Arvind kumar

AS No: 3118003068/2025-2026/214421/AS
 TS No: 3118003068/2025-2026/214421/TS

General Abstract

3118003068/FP/PS482558233527818 : silt chamber nirman kava
 BLOCK : KHAIR, GRAMA PANCHAYAT : ARRANA

| SI No | Heading Description | Amount (Rs) |
|---|--------------------------------------|-------------|
| 1 | E/W | 96385.50 |
| 2 | GST | 9795.58 |
| 3 | Display Board / CIB | 5000.00 |
| 4 | Miscellaneous /Contingencies charges | 500.00 |
| Total | | 111681.09 |
| | | 1,11,681.00 |
| (Rupees One Lakh, Eleven Thousand Six Hundred and Eighty One Only) | | |

SECURE - Wed May 14 2025 13:27:49 GMT+0530 (India Standard Time)

BOR Period: 15/04/2025 - 31/03/2026
Created By: Avish Kumar

AS No: 311603068/2025-2026/203463/AS
TS No: 311603068/2025-2026/203463/TS

Detailed Estimate

311603068/2025-2026/203463/AS - Work Item: Masonry for foundation and plinth

BLOCK: KHAR, GRAMA PANCHAYAT, ARBAHA

| Heading / Description : 1 - E/W | | | | | | | | | |
|------------------------------------|--|-------|----------|-----------------------|------------|----------------|------------------|--------|--|
| Sl No | Description | No | L | B | D | CF | Quantity | Remark | |
| 1 | 77.TM.A.1.1.AM - Earth work in excavation by manual means exceeding 1.5 m in width, taking out the excavated soil disposal as directed by Engineer in charge, Ordinary Soil, Lead up to 10 m and Lift 1.50 m. (Work Executed by Abled Male) | | | | | | | | |
| 1 | E/W | 4 | 3.450 | 1.950 | 1.500 | 1.0 | 40.3650 | - | |
| LIST | | | | | | | | | |
| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) | | |
| 0114 | Beldar | Day | 0.7246 | 252.00 | 182.61 | 29.2500 | 7371 | | |
| Total Quantity | | | | | | | 40.3650 c | | |
| Total Deducted Quantity | | | | | | | 0.0000 c | | |
| Net Total Quantity | | | | | | | 40.37 c | | |
| Say 40.3650 cum @ Rs 182.609 / cum | | | | | | | 7371 | | |
| Unskilled wage | 7371.01 | | | Unskilled Person-days | 29.25 | | | | |
| 2 | 77.45.1A - Providing and laying in position cement concrete 1:6:12 (1 cement: 6 fine sand: 12 Brick aggregate 40 mm nominal size) excluding the cost of centering and shuttering up to plinth level. (Analysis based on Item No. 4.1.10 of DAR and the material coefficients are taken from (Gramen Takneeke Karya Nirdeshika, Gramya Vikas, Uttar Pradesh Lucknow, Parishisht- 4(KHA))) | | | | | | | | |
| Sl No | Description | No | L | B | D | CF | Quantity | Remark | |
| 1 | P C C | 4 | 3.250 | 0.230 | 0.075 | 2.0 | 0.4490 | - | |
| 2 | p c c | 4 | 1.750 | 0.230 | 0.075 | 2.0 | 0.2410 | - | |
| LIST | | | | | | | | | |
| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) | | |
| 0287 | Brick Aggregate (single size):40 mm nominal size | cum | 1.0000 | 1500.00 | 1500.00 | 0.6900 | 1035.00 | | |
| 0367 | Portland Cement | tonne | 0.1130 | 5900.00 | 666.70 | 0.0780 | 460.00 | | |
| 0983 | Fine sand (zone IV) | cum | 0.5000 | 1900.00 | 950.00 | 0.3450 | 655.50 | | |
| 0114 | Beldar | Day | 0.1000 | 500.00 | 50.00 | 0.0690 | 34.50 | | |
| 0101 | Bhisti | Day | 1.6300 | 252.00 | 410.76 | 1.1247 | 283.40 | | |
| 0002 | Hire charges of Concrete Mixer 0.25 to 0.40 cum With Hopper | Day | 0.0700 | 400.00 | 28.00 | 0.4830 | 193.20 | | |
| 9999 | Sundries | LS | 13.5200 | 2.12 | 28.66 | 9.3302 | 19.70 | | |
| Total Quantity | | | | | | | 0.6900 cum | | |
| Total Deducted Quantity | | | | | | | 0.0000 cum | | |
| Net Total Quantity | | | | | | | 0.69 cum | | |
| Say 0.6900 cum @ Rs 3981.544 / cum | | | | | | | 2747.20 | | |
| Unskilled wage | 283.42 | | | Unskilled Person-days | 1.125 | | | | |
| 3 | 77.30.1A - Brick work with common burnt clay F.P.S (non-modular) bricks of class designation 150 in foundation and plinth in: Cement mortar 1:4 (1 cement: 4 coarse sand). (Analysis based on Item No. 6.1.1 replacing bricks of CD 7.5 by bricks of class 150, Parishisht- 4(KA)) | | | | | | | | |
| Sl No | Description | No | L | B | D | CF | Quantity | Remark | |
| 1 | B/W | 4 | 3.230 | 0.230 | 1.800 | 2.0 | 10.6980 | - | |
| 2 | B/W | 4 | 1.730 | 0.230 | 1.800 | 2.0 | 5.7300 | - | |
| Deduction | | | | | | | | | |
| 3 | Deduction | 8 | 3.230 | 0.230 | 1.800 | 0.25 | -2.6740 | - | |
| 4 | Deduction | 8 | 1.730 | 0.230 | 1.800 | 0.25 | -1.4320 | - | |
| LIST | | | | | | | | | |
| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) | | |

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| 5/2025, 13:25 | | ESTIMATE NO : 2025/203463 | | | | | | |
|--|--|-------------------------------------|----------|----------|------------|----------------|------------------|--------|
| 9999 | Sundries | L.S | 2.7300 | 2.12 | 5.79 | 33.8415 | 71.32 | |
| 0124 | Mason (brick layer)2nd class | Day | 0.3800 | 600.00 | 180.00 | 4.4359 | 2217.96 | |
| 0123 | Mason (brick layer) 1st class | Day | 0.3600 | 575.00 | 207.00 | 4.4359 | 2550.65 | |
| 0115 | Coolie | Day | 1.3700 | 252.00 | 345.24 | 16.8812 | 4254.05 | |
| 0101 | Bhisti | Day | 0.2000 | 400.00 | 80.00 | 2.4644 | 895.76 | |
| 0982 | Coarse sand (zone III) | cum | 0.2750 | 2700.00 | 742.50 | 3.3886 | 9149.09 | |
| 0367 | Portland Cement | tonne | 0.1000 | 5900.00 | 590.00 | 1.2322 | 7269.98 | |
| MR2201 | Bricks class-150 | 1000 nos | 460.0000 | 6.20 | 2852.00 | 5668.1194 | 35142.34 | |
| Total Quantity | | | | | | | 16.4280 cum | |
| Total Deducted Quantity | | | | | | | -4.1060 cum | |
| Net Total Quantity | | | | | | | 12.32 cum | |
| Say 12.3220 cum @ Rs 5152.603 / cum | | | | | | | 63490.37 | |
| Unskilled wage | 4254.05 | Unskilled Person-days | | 16.881 | | | | |
| 4 | 5.1.3 - Providing and laying in position specified grade of reinforced cement concrete, excluding the cost of centering, shuttering, finishing and reinforcement - All work up to plinth level: 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) | | | | | | | |
| SI No | Description | No | L | B | D | CP | Quantity | Remark |
| 1 | R c c | 4 | 3.460 | 1.960 | 0.080 | 1.0 | 2.1700 | - |
| LIST | | | | | | | | |
| Code | Description | Unit | Quantity | Rate(Rs) | Amount(Rs) | Total Quantity | Total Amount(Rs) | |
| 0295 | Stone Aggregate(single size):20 mm nominal size | cum | 0.6700 | 2251.00 | 1508.17 | 1.4539 | 3272.73 | |
| 0297 | Stone Aggregate(single size): 10 mm nominal size | cum | 0.2200 | 2216.00 | 487.52 | 0.4774 | 1057.92 | |
| 2202 | Carriage of Stone aggregate below 40 mm nominal size | cum | 0.8900 | 0.00 | 0.00 | 1.9313 | 0.00 | |
| 0982 | Coarse sand (zone III) | cum | 0.4450 | 2700.00 | 1201.50 | 0.9657 | 2607.26 | |
| 2203 | Carriage of Coarse sand | cum | 0.4450 | 0.00 | 0.00 | 0.9657 | 0.00 | |
| 0367 | Portland Cement | tonne | 0.3200 | 5900.00 | 1888.00 | 0.6944 | 4096.96 | |
| 2209 | Carriage of Cement | tonne | 0.3200 | 0.00 | 0.00 | 0.6944 | 0.00 | |
| 0155 | Mason (average) | Day | 0.1700 | 500.00 | 85.00 | 0.3689 | 184.45 | |
| 0114 | Bekdar | Day | 2.0000 | 252.00 | 504.00 | 4.3400 | 1093.68 | |
| 0101 | Bhisti | Day | 0.9000 | 400.00 | 360.00 | 1.9530 | 781.20 | |
| 0002 | Hire charges of Concrete Mixer 0.25 to 0.40 cum with Hopper | Day | 0.0700 | 800.00 | 56.00 | 0.1519 | 121.52 | |
| 0012 | Vibrator (Needle type 40 mm) | Day | 0.0700 | 350.00 | 24.50 | 0.1519 | 53.16 | |
| 9999 | Sundries | L.S | 14.3000 | 2.12 | 30.32 | 31.0330 | 65.79 | |
| Total Quantity | | | | | | | 2.1700 cum | |
| Total Deducted Quantity | | | | | | | 0.0000 cum | |
| Net Total Quantity | | | | | | | 2.17 cum | |
| Say 2.1700 cum @ Rs 6145.006 / cum | | | | | | | 13334.66 | |
| Unskilled wage | 1093.68 | Unskilled Person-days | | 4.34 | | | | |
| 2 | Lump sum Type : Material | Display Board / CIB | | | | 4400.00 | | |
| 3 | Lump sum Type : Material | Miscellaneous /Contingences charges | | | | 500.00 | | |
| 4 | Lump sum Type : Material | GST | | | | 8081.22 | | |
| Total Rs : | | | | | | | 99924.53 | |
| Rounded Total Rs : | | | | | | | 99,925.00 | |
| (Rupees Ninety Nine Thousand Nine Hundred and Twenty Five Only) | | | | | | | | |
| Unskilled Manpower wages | | | | | | | 13002.16 | |
| Central Wage Rate | | | | | | | 252.0 | |
| Materials (Includes Extra Charges) | | | | | | | 66993.44 | |
| Carriage | | | | | | | 0.00 | |
| Silled | | | | | | | 2550.64 | |
| SemiSkilled | | | | | | | 4397.06 | |
| Lumpsum Admin | | | | | | | 0.00 | |
| Lumpsum Material | | | | | | | 12981.22 | |
| No of Person days | | | | | | | 51.60 | |

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05/2025, 13:25

ESTIMATE NO : 2025/203463

SOR Period : 15/04/2025 - 31/03/2026
 Created By: Anand kumar

AS No: 3118003068/2025-2026/203463/AS
 TS No: 3118003068/2025-2026/203463/TS

General Abstract

3118003068/TS/252485255923126649 - vibhinn shena par sokhott nirman karya

BLOCK : KHAR, DRAMA PANCHAYAT, ARBAHA

| SI No | Heading Description | Amount (Rs) |
|-------|---|------------------|
| 1 | E/W | 86943.31 |
| 2 | Display Board / CIB | 4400.00 |
| 3 | Miscellaneous /Contingencies charges | 500.00 |
| 4 | GST | 8081.22 |
| | Total | 99924.53 |
| | | 99,925.00 |
| | (Rupees Ninety Nine Thousand Nine Hundred and Twenty Five Only) | |

SECURE - Wed May 14 2025 13:25:38 GMT+0530 (India Standard Time)

526 Annexure 5

डिप्टी कमिश्नर, पंचायत राज, अरना (क)

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-745/2023 ममता शर्मा बनाम ग्राम पंचायत अरना व अन्य में पारित आदेश दिनांक 16.07.2024 के सम्बन्ध में स्थलीय निरीक्षण आख्या।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-745/2023 ममता शर्मा बनाम ग्राम पंचायत अरना व अन्य में पारित आदेश के अनुक्रम में मुख्य विकास अधिकारी, अलीगढ़ के निर्देश दिनांक 31.07.2024 द्वारा दिये गये निर्देशों के अनुपालन में शिकायती स्थल का निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 07.08.2024 को किया गया। निरीक्षण आख्या निम्नवत् है-

1. शिकायतकर्ता श्रीमती ममता शर्मा द्वारा पूर्व में भी तालाब के सम्बन्ध में तहसील स्तर शिकायत पर की गयी थी, जिस पर उपजिलाधिकारी, खैर, अलीगढ़ व अन्य द्वारा जांच किया गया है (संलग्नक-1)।
2. निरीक्षण के समय उपस्थित ग्रामीणों द्वारा अवगत कराया गया कि गाटा संख्या-38 जो खतौनी में पीली मिट्टी के नाम से दर्ज है, जिसका कुल क्षेत्रफल लगभग-3 बीघा है। इस गाटा में आंशिक गांव की आबादी है एवं लगभग-480 वर्गमीटर (12X40) क्षेत्रफल में तालाब बना हुआ है। उक्त तालाब गांव के अन्तिम बिन्दु पर स्थित है, जिसमें अलीगढ़-खैर मार्ग पर स्थित ग्राम-अरना के कुछ घरों का पानी एवं वर्षा ऋतु के दौरान बारिश का पानी भी नाली के माध्यम से तालाब में आता है। निरीक्षण के समय तालाब में आने से पहले नाली में फिल्टर चैम्बर/मैस बार के माध्यम से सॉलिड वेस्ट, पत्ते, पॉलिथीन आदि को पृथक कर लिया जाता है। शिकायतकर्ता का मकान तालाब के अन्तिम छोर से लगभग-10-12 मीटर की दूरी पर स्थित है। तालाब के अक्षांश-27.930367 एवं देशान्तर-77.884457 है।
3. निरीक्षण के समय उपस्थित ग्राम प्रधान श्री डम्बर सिंह द्वारा अवगत कराया गया कि भूमि प्रबन्धक समिति की बैठक दिनांक 28.04.2022 में सर्वसम्मिति से पारित प्रस्ताव के क्रम में तालाब का निर्माण मनरेगा के अन्तर्गत किया गया है।
4. निरीक्षण के समय तालाब के आस-पास एवं ग्राम अरना में कोई औद्योगिक इकाई या व्यवसायिक गतिविधि दृष्टिगोचर नहीं पायी गयी, जिससे प्रदूषित औद्योगिक उत्प्रवाह के तालाब में निस्तारित होने की कोई सम्भावना प्रतीत नहीं होती है।
5. उक्त तालाब में स्टेट हाईवे संख्या-334D के दक्षिण दिशा में स्थित ग्राम अरना की आंशिक आबादी का घरेलू उत्प्रवाह बिना समुचित शोधन के एवं वर्षा का जल निस्तारित किया जाता है। ग्राम अरना की स्टेट हाईवे की दक्षिण दिशा में स्थित लगभग-18 घरों (आबादी 90) से निस्तारित होने वाले घरेलू उत्प्रवाह की अनुमानित मात्रा लगभग-06 कि०ली०/दिन है। उक्त घरेलू सीवेज का उपचार बायो रेमिडेशन तकनीकी व अन्य सुलभ विधि से किया जा सकता है। उक्त तालाब में घरेलू उत्प्रवाह का निस्तारण बिना किसी शोधन के किये जाने से तालाब की जल की गुणता प्रभावित होना स्वामाविक है।
6. उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 02.08.2024 को किये गये निरीक्षण के समय तालाब से एकत्रित उत्प्रवाह नमूने में प्रदूषणकारी प्रचालक बी०ओ०डी० की मात्रा-52 मि०ग्रा०/ली०, टी०एस०एस० की मात्रा-342 मि०ग्रा०/ली० तथा डी०ओ० की मात्रा-3.7 मि०ग्रा०/ली० पायी गयी है, जो निर्धारित मानक के अनुरूप नहीं है (संलग्नक-2)।
7. ग्राम अरना से प्रतिदिन जनित होने वाले घरेलू ठोस अपशिष्ट की मात्रा प्रति व्यक्ति 60 ग्राम/दिन के आधार पर लगभग-5.4 किग्रा०/दिन है। उक्त के अतिरिक्त ग्राम अरना के

लगभग-5-6 घरों के व्यक्तियों द्वारा पाले गये पशुओं से जनित गोबर/अन्य वेस्ट 25-30 कि०ग्रा०/दिन/प्रतिपशु की दर से लगभग-200 कि०ग्रा०/दिन जनित होता है, जिसको ग्रामीणों द्वारा कम्पोस्ट खाद बनाये जाने के उद्देश्य से शिकायतकर्ता के मकान के सामने ग्राम पंचायत की उक्त जमीन गाटा संख्या-38 पर 05-06 घूरे (गोबर/वेस्ट के ढेर) तथा उपलों के ढेर बनाये गये हैं। उक्त के सम्बन्ध में ग्राम प्रधान श्री डम्बर सिंह द्वारा सूचित किया गया कि उक्त घूरे शिकायतकर्ता के निर्मित मकान से पूर्व से बने हैं।



8. उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 02.08.2024 को किये गये निरीक्षण के समय तालाब के समीप स्थित श्रीमती शकुन्तला देवी के आवास के पास स्थापित हैण्ड पम्प का जल नमूना एकत्रित कर क्षेत्रीय कार्यालय, अलीगढ़ की प्रयोगशाला में जमा कराया गया है। विश्लेषण आख्या संलग्न है (संलग्नक-3)।
9. गूगल सैटेलाइट इमेज के अनुसार शिकायतकर्ता का मकान दिनांक 14.02.2018 तक उक्त स्थल पर स्थापित नहीं था, बल्कि ग्रामवासियों द्वारा शिकायती स्थल पर गोबर डाला जाता था। गूगल सैटेलाइट से लिये गये फोटोग्राफ निम्नवत् है-



(गूगल सैटेलाइट इमेज दिनांक 14.02.2018)

(गूगल सैटेलाइट इमेज जून, 2014)

10. गूगल सैटेलाइट इमेज के अनुसार शिकायतकर्ता का मकान दिनांक 02.04.2019 में बन गया था, परन्तु तालाब का निर्माण दिनांक 25.03.2022 तक नहीं हुआ था। गूगल सैटेलाइट से लिये गये फोटोग्राफ निम्नवत् है-



(गूगल सैटेलाइट इमेज दिनांक 02.04.2019)

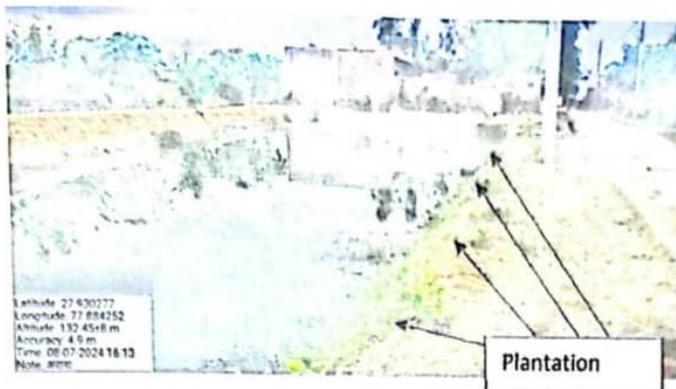
(गूगल सैटेलाइट इमेज दिनांक 25.03.2022)

11. गूगल सैटेलाइट इमेज सितम्बर, 2022 एवं निरीक्षण दिनांक 07.08.2024 के समय तालाब एवं फिल्टर चैम्बर का निर्माण कर लिया गया। निरीक्षण दिनांक 07.08.2024 के समय तालाब के किनारे वृक्षारोपण पाया गया। निरीक्षण एवं गूगल सैटेलाइट के समय लिये गये फोटोग्राफ निम्नवत् है-



(गूगल सैटेलाइट इमेज सितम्बर, 2022)

(निरीक्षण दिनांक 07.08.2024 के फोटोग्राफ)



(निरीक्षण दिनांक 07.08.2024 के फोटोग्राफ)

निष्कर्ष-

- ग्राम समाज की भूमि गाटा संख्या-38 पर ग्रामीणों द्वारा गोबर/उपले/कूड़े का भण्डारण शिकायतकर्ता के मकान के निर्माण वर्ष 2018-19 से पूर्व से ही किया जा रहा है।
- मनरेगा के अन्तर्गत वर्ष 2022 में ग्राम समाज की भूमि गाटा संख्या-38 पर लगभग-480 वर्गमीटर (12X40) क्षेत्रफल में तालाब का निर्माण किया गया है।
- निरीक्षण के समय शिकायतकर्ता द्वारा गाटा संख्या-38 पर निर्मित तालाब में आशोधित घरेलू उत्प्रवाह का निस्तारण किये जाने एवं उनके घर के सामने कूड़े के निस्तारण से गन्दगी, की समस्या से अवगत कराया गया।

संस्तुति

- गाटा संख्या-38 पर भण्डारित कूड़े को अन्यत्र आबादी से दूर नगरीय ठोस अपशिष्ट नियमावली, 2016 के प्राविधानों के अनुसार एम0आर0एफ0 के माध्यम से निस्तारण किये जाने की कार्यवाही ग्राम प्रधान एवं ग्राम सचिव अर्नाना द्वारा नियमानुसार किया जाये।
- तालाब का उपयोग ग्रामसभा के वर्षा जलसंचय के रूप में पृथक ड्रेनेज सिस्टम की स्थापना कर किया जा सकता है।
- तालाब में भण्डारित अशोधित घरेलू उत्प्रवाह को शुद्धिकृत कर सिंचाई कार्यों में प्रयोग किया जाये।
- ग्रामसभा अर्नाना में जनित होने वाले ब्लेक व ग्रे वाटर के घरेलू उत्प्रवाह को पृथक करते हुए, बायो रेमिडेशन, एस0टी0पी0 अथवा लीच पिट के माध्यम से आवश्यक शुद्धिकरण करने के उपरान्त, भण्डारित पानी को ग्राम अर्नाना के किसानों से अनुबन्ध कर सिंचाई कार्यों में प्रयोग किया जाये, जिस हेतु पृथक ड्रेनेज सिस्टम का निर्माण किया जाये।
- उक्त तालाब के आस-पास आवश्यक साफ-सफाई कराया जाये तथा पर्याप्त मात्रा में छायादार वृक्षों का रोपण किया जाये।

उपरोक्त निरीक्षण आख्या एवं संस्तुति आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु

सादर प्रस्तुत है।

अधिशाली अभियन्ता
ग्रामीण अभियन्त्रण
विभाग,
अलीगढ़

(उमर प्रसाद)
सहायक पर्यावरण अभियन्ता
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अलीगढ़

(धनंजय जायसवाल)
जिला पंचायत राज
अधिकारी
अलीगढ़

जिला विकास
अधिकारी
अलीगढ़

कार्यालय जिला पंचायत राज अधिकारी, अलीगढ।

पत्रांक 2827 7/पं0/प्र0स्था0/2024-25 दिनांक 24.08.2024

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- जिलाधिकारी महोदय अलीगढ की सेवा में सादर अवलोकनार्थ।
- 2- मुख्य विकास अधिकारी महोदय अलीगढ की सेवा में सादर अवलोकनार्थ।
- 3- खण्ड विकास अधिकारी खैर को अनुपालनार्थ।
- 4- प्रधान व सचिव ग्रा0पं0 अरना विकास खण्ड खैर को अनुपालनार्थ।

जिला पंचायत राज अधिकारी
अलीगढ।

531 Annexure 6

Annexure No. 7

जिला मुख्यालय से सिंचनी हेतु पानी लेने वाले की सूची

| क्र. सं. | नाम/पते का नाम व दिनांक | पिता/पति का नाम | शुल्क | हस्ताक्षर |
|----------|------------------------------|-----------------|----------|-----------|
| 1 | श्री विजय सिंह 23/9/2023 | श्री कमल सिंह | 0.40 रु. | विजय सिंह |
| 2 | श्री चुरामन 12/9/2023 | श्री के.बी.राम | 0.40 रु. | चुरामन |
| 3 | श्री चुरामन 14/06/2024 | श्री के.बी.राम | 0.40 रु. | चुरामन |
| 4 | श्री विजय सिंह 02/07/2024 | श्री कमल सिंह | 0.40 रु. | विजय सिंह |
| 5 | श्री विजय सिंह 15/03/2025 | श्री कमल सिंह | 0.40 रु. | विजय सिंह |
| 6 | श्री चुरामन 02/04/2025 | श्री के.बी.राम | 0.40 रु. | चुरामन |
| 7 | | | | |
| 8 | | | | |

